

**SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS
NOTARIES IN RESPECT OF THE STATE OF JHARKHAND TO
BE HELD FROM 25.02.2019 AT PATNA**

Date : 25th Feb, 2019 (Monday)
(Sr. No. 1-till last)
Time :11:00 A.M.

VENUE

**INCOME TAX APPELLATE TRIBUNAL (ITAT)
5TH FLOOR, C.R. BUILDING (ANNEXE),
BIRCHAND PATEL PATH, PATNA-800001, BIHAR**

BY SPEED POST

Sr.No. 1

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi- 110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Ranjit Kumar Jha, **Advocate**
Sh. Late Uday Kant Jha
At- Uday Bhawan Dhैया Near Trimurti
Appertment Po- Ism,Dhanbad,Jharkhand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.04.2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Rajesh Sharma, **Advocate**
Sh. Sri Kanu Hajam Sharma
Lodna Nadipar Madhuban Kujama Basti Lodna
Tisra Dhanbad Jharkhand ,Dhanbad,Jharkhand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.06.2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 3

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Hare Krishna Gupta, **Advocate**
Sh. Late Binod Sahu
Lucky Sweet Opposite New Market Ratu Road
,Ranchi,Jharkhand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.08.2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 4

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Vijay Nath Kunwar, **Advocate**
Sh. Hari Nandan Kunwar
Camp-1, Qtr. No. D-19 Marafari Bokaro Steel
City, Bokaro, Jharkhand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 5

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Archana Kumari, **Advocate**
Sh. Manmohan Jha
Vill - Baghraibera Po - Satanpur Ps - Sector
12, Bokaro, Jharkhand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 6

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Ajay Kumar Sinha, **Advocate**
Sh. Jagdish Prasad
Sri Rajendra Palace, Flat No. 03 1st Floor Bhojpur
Colony, Po.Ps- Chas ,Bokaro,Jharkhand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 7

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Madhusudan Sharma, **Advocate**
Sh. Murli Dhar Sharma
Vill- Rejo P.O- Bana P.S-
Meral, Garhwa, Jharkhand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 8

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Awadh Kishore Chaubey, **Advocate**
Sh. Ram Mahal Chaubey
Village Mahupi Po Garhwa Ps
Garhwa, Garhwa, Jharkhand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 9

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Anjani Sinha, **Advocate**
Sh. Late, Janardan Prasad
Manaitand Chhat Talab Rajpati Saw
Colony, Dhanbad, Jharkhand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 10

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Raju Prasad Gupta, **Advocate**
Sh. Jagat Narayan Shaw
At B.D Gutgutia Road, Hajigali Po Madhupur Ps
Madhupur, Deoghar, Jharkhand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.12.2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 11

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Shailesh Kumar, **Advocate**
Sh. Jagdish Narayan
Near Canal. East Of Tilaiya Road West Konra
Barhi, Hazaribagh, Jharkhand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.01.2019 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 12

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Mukund Mahato, **Advocate**
Sh. Late Pashupati Mahato
Vill-Simla Post-Kunjora Ps-
Palojori,Deoghar,Jharkhand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.2019 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 13

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Shukdeo Rana, **Advocate**
Sh. Sri Dwarika Rana
Vill-Pakdih Post-Bena Ps-
Jamtara, Jamtara, Jharkhand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.2019 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 14

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Sisir Kumar Mondal, **Advocate**
Sh. Late Jaydeb Mondal
Vill-Bewa Post-Bewa Ps-
Mihijam, Jamtara, Jharkhand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.2019 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 15

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Binay Kumar Sinha, **Advocate**
Sh. Sri Chandra Mouleshwer Prasad
Kundubanglo, Chitragupt Colony Post-
Madhupur Ps-Madhupur, Deoghar, Jharkhand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.2019 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 16

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Bal Kishor Das, **Advocate**
Sh. Murli Prasad Das
Tilak Vidyalaya Road, Kela Bagan Post-Madhupur
Ps-Madhupur, Deoghar, Jharkhand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.2019 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 17

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Debasish Kundu, **Advocate**
Sh. Ram Krishna Kundu
H No 59 Main Road Chandil Po Chandil Ps
Chandil, Saraikela Kharsawan, Jharkhand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.01.2019 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 18

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Roopesh Narayan Sinha, **Advocate**
Sh. Surendra Narayan Sinha
At Po Sarath Ps Sarath Sub Divn
Madhupur, Deoghar, Jharkhand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.2019 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 19

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Manoj Kumar Sinha, **Advocate**
Sh. Keshar Prasad
Ward No. 09 Vidyapuri Near Joda Mandir
Jhumri Telaiya Ps Jhumri
Telaiya, Koderma, Jharkhand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.2019 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 20

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Bachandeo Nath Arya, **Advocate**
Sh. Nando Prasad
Vill Kairi Post Khutta Ps
Satgawan, Koderma, Jharkhand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.2019 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 21

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Rajeev Nayan Prasad, **Advocate**
Sh. Late Rudra Narayan Prasad
Harnakundi Road, Near Kali Mandir Purana
Dumka P.O. - Dumka, P.S. - Dumka
Town, Dumka, Jharkhand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.2019 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 22

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Gireswar Mahto, **Advocate**
Sh. Lakhi Charan Mahto
Thana Toli Bundu Bundu, Ranchi, Jharkhand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.02.2019 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 23

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Anup Kumar Jaiswal, **Advocate**
Sh. Hira Lal Jaiswal
Chowk Bazar Bundu ,Ranchi,Jharkhand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.02.2019 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 24

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th Feb, 2019

To

Sh./Ms. Sanjay Kumar Mukharjee, **Advocate**
Sh. Ashutosh Mukharjee
Navratri Toli Bundu Bundu, Ranchi, Jharkhand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.02.2019 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**